

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1  
19.03.2021  
C.P.C/350/5/2017  
O.A./350/448/2015

SAMPA BHATTACHARYA & ANOTHER  
-V/S-  
G S SINGH & ORS

LIBRARY

ITEM NO:45  
FOR APPLICANTS(S) Adv. : Mr. N. Roy  
FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
<p>Heard ld. counsel for the petitioners.</p> <p>Since a speaking order has been issued in this matter, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p>It goes without saying that the applicants/petitioners are at liberty to file a fresh application if further aggrieved.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>	